

Of the 68 accepted recommendations, 27 recommendations have been fully implemented and the remaining recommendations are in various stages of implementation.

(b) All safety category railway employees are given structured training at various stages of their career. Detailed training modules as per prescribed periodicity are available for each category at initial/promotional stages along with refresher courses. These modules are updated keeping in view the technological changes and changes in working practice. In addition, Disaster Management Modules are in place for training safety category staff and the frontline staff. Frontline staff are also given training in fire fighting and first aid.

#### **Electrification of railway networks**

3474. SHRI SACHIN RAMESH TENDULKAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry would consider full electrification of railway networks;
- (b) whether any research has been carried out to check the feasibility of full electrification; and
- (c) the cost to Government for full electrification of railway networks?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) No, Sir. At present, there is no proposal to electrify all Indian Railways net work, as electrification of railway lines is decided on the basis of financial viability, traffic volume and operational feasibility.

As on 01.04.2016, Indian Railways have a total of 27,999 Route Kilometres of electrified network out of total network of 66030 Route Kilometres.

Further, Indian Railways have prepared an Action Plan to electrify 24400 route kilometres in five years (2016-17 to 2020-21).

#### **Attacks in trains by robbers**

3475. SHRI SACHIN RAMESH TENDULKAR: Will the Minister of RAILWAYS be pleased to state:

- (a) the measures undertaken to increase security in outstation trains in the wake of recent attacks in trains by robbers, as reported in some sections of the media;
- (b) whether security measures have been enhanced at important stations to deter unauthorized entry of miscreants; and

(c) whether there is a scope for monetary compensation for passengers affected by such incidents of robbery in trains using the newly introduced insurance scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP). However, Railway Protection Force (RPF) supplements the efforts of the GRP by providing better protection and security of passenger area and passengers and for matters connected therewith.

Besides, the following measures are being taken by Railways for safety and security of passengers:—

1. On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.
2. An Integrated Security System consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.
3. Security Help Line Number 182 is made operational over Indian Railways for security related assistance to passengers in distress.
4. Surveillance is kept through CCTV cameras, provided at about 344 stations over Indian Railways, to ensure safety and security of passengers.
5. The ladies special trains running in Metropolitan Cities are being escorted by lady RPF constables.
6. Joint drives by Commercial Department and RPF are conducted from time to time against the entry of unauthorized persons in trains and railway premises.
7. Regular coordination is made by RPF with State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as running trains.

(c) Under the Optional Insurance Scheme, the sum assured of the policy is payable to the passenger for death/injury caused in robbery incidents during his/her journey by train.